

Year	Yield per acre (lbs. of lint)	Percent increase over a period of 5 years
1963-64	106	15.2
1964-65	110	19.5
1965-66	96	4.3
1966-67	101	9.7

#### T. B. HOSPITAL AT ASANSOL

\*499. SHRI K. SUNDARAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that a T.B. Hospital at Asansol is being used as a godown;

(b) whether it is also a fact that the Hospital was built at a cost of Rs. 20 lakhs but it was never opened; and

(c) whether the Minister is aware that there has been an alarming increase in contagious diseases such as T.B. and leprosy in the Asansol Coal belt?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) The reference is presumably to the indoor ward of the T.B. Wing of the Central Hospital of the Coal Mines Welfare Fund at Kalla near Asansol. It is not being used as a godown at present, but a part of it was used for storing foodgrains for coal miners for some time during severe food shortage when the Indoor Ward could not be used, on account of acute shortage of water.

(b) The Wing was built at a cost of Rs. 12 lakhs in August 1964. Its outdoor section has been functioning from 1-9-64 and the Indoor Ward from 1-1-1968.

(c) No survey has been undertaken in recent years to find out the incidence of T.B. in the Asansol Coal belt. However there has been some increase in the number of new cases

treated in this area but that by itself does not indicate' that there has been an alarming 'increase in the incidence of T.B. The information regarding the incidence of leprosy is being collected and will be placed on the Table of the Sabha.

#### •J-FARM REVOLTS

\*316. SHRI N. SRI RAMA REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that 'farm revolts' are being, organised in the country by certain political parties with a view to hamper agricultural production and thus create more economic difficulties in the country; and

(b) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHAB SHINDE): (a) A variety of causes including slow implementation of land reform measures have contributed to the untoward developments in some pockets of the rural sector.

(b) Attention of State Governments has been drawn to the major gaps in implementation of land reform measures, particularly to the need for security of tenure and regulation of rents, so that the cultivating tenants can effectively participate in agricultural development programmes.

#### FALL IN THE PRICE OF GUR

\*504. SHRI D. THENGARI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Central Government have received any information from the various State Governments to the

—(•Transferred from the 28th February, 1968.